

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/170/2016

NAME OF THE PETITIONER(S)

: Mrs. M. Afthunnisa Begum & 5 others

NAME OF THE RESPONDENT(S)

: M/s A.S. Nisar Ahmed and Company Limited & 3 others

UNDER SECTION

: 397/398, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Drigodorskini
Abhanou Parthasavathy Coursel Jo?
Petitioners

For TK Bhaskey

E) Soundeer Keurman Her CIBI UZBAN

## **ORDER**

Counsels for both the parties are present and prayed for time to report the outcome of the settlement between the parties. At request, time is enlarged. Put up on 07.02.2018 at 10.30 A.M.

-sd-

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk